

ITEM NO.1711

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 584-585/2024

STATE OF U.P.

Appellant(s)

VERSUS

JASVEER SINGH & ORS.

Respondent(s)

Date : 15-04-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
[IN CHAMBERS]

For Appellant(s) Dr. Vijendra Singh, AOR
Mr. Krishna Pandey, Adv.
Mr. Manish Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the Appellant - State informs the Court that an application has been filed for taking steps in respect of deceased respondent no. 3. He prays for and is granted four weeks time to do the needful.

2. List the matter after four weeks.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(MAMTA RANI)
COURT MASTER (NSH)